NATIONAL COMPANY LAW TRIBUNAL

(20)

SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: TP(HC)/194/CAA/2017

PETITION NUMBER

NAME OF THE TRANSFEROR1

: GEOGIT FINANCIAL MANAGEMENT SRV PVT LTD

NAME OF THE TRANSFEROR2

: GEOGIT FINANCIAL DISTRIBUTION SRV PVT LTD

NAME OF THE TRANSFEREE

: GEOGIT INVESTMENT SERVICES LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O Adv. Sukumar Nainan Oommen

2 Adv. Sherry

3 Adv R. I J.

Property

ORDER

Counsel for petitioner present and made his submissions, in part, in relation to the notice sent to the Official Liquidator. He also filed his synopsis. Considering the submissions, I feel there is a necessity to hear the submissions of the Official Liquidator, Kerala, in relation to this matter. The Registry is directed to send a letter to the Office of the Official Liquidator, Kerala, asking them to depute a person to make submissions on his behalf. Counsel for petitioner is also directed to send a copy of this order alongwith the synopsis to the Official Liquidator. Time extended at request. Put up on 08.12.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)